NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Balaji Rubber Industries Private Limited

UNDER SECTION

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA. Solv.] for KSR & Co.

Coursel

2) A son Vas be Va A 3D hararaj 3) Sandeep Kurren. For Obe Wohna.

Counsel for

R 6 to -8

Coursel be
Respondent

ORDER

Counsel for petitioner present. Counsels for R2 to R5 and R6 to R8 are present. Counsels for the parties submitted that the matter is sub judice before the Hon' ble NCLAT and prayed for time. Time is enlarged at request. Put up on 06.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ) Member(Judicial)

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